Tragic condition of Indian Labourers in Angola

श्री पुरूषोत्तम खोडाभाई रूपाला (गुजरात) **:** उपसभाध्यक्ष महोदय, मैं आपके माध्यम से इस सदन का और भारत सरकार का ध्यान इस बात की ओर आकृष्ट करना चाहता हूं कि दक्षिण अफ्रीका के अंगोला में 1200 भारतीयों को बंधक बनाया गया है, जिनमें 40 आदमी गुजरात के हैं। हमारे देश के कुछ लोग वहां आपनी रोजी-रोटी कमाने के लिए गए थे। गुजरात के पेटलाड के विजय नामक एक आदमी ने वहां से बात की और यह बताया कि वहां पर एक महीने से हड़ताल चल रही है। वहां की सिमेंट कम्पनी के मालिक ने स्थानीय पुलिस के साथ मिलकर, लोगों पर फायरिंग की है। वे लोग अपनी जान बचाने के लिए जंगल में मारे-मारे फिर रहे हैं। हम टेलीविजन के चैनल्स पर उनके परिवारों को क्रन्दन करते हुए देख रहे हैं। मुझे यह बताते हुए बहुत दु:ख हो रहा है कि यह मामला मीडिया में 15 दिनों से छाया हुआ है, मैंने भारत सरकार की तरफ से किसी को भी इस बारे में कुछ कहते हुए नहीं सुना है। भारत के 1200 लोग अफ्रीका की धरती पर बंधक बने हुए हैं और वे हम लोगों से गुहार लगा रहे हैं। गुजरात के मुख्यमंत्री श्री नरेन्द्र मोदी ने प्राइम मिनिस्टर को पत्र लिखकर सारी बातों से अवगत करवाया है। आन्ध्र प्रदेश का एक लड़का घायल हो गया है और एक बेंगलुरु का आदमी भी बंधक बनाया गया है। इस देश के 1200 आदमी यह उम्मीद लगाकर बैठे हैं कि हम कभी दूरदर्शन पर या मीडिया में, भारत सरकार के किसी मंत्री को इस बारे में यह कहते हुए देखें कि हम इस इश्यु पर यह कह रहे हैं।

सर, मैं यह बताना चाहता हूं कि जो वहां पर 1200 आदमी फंसे हुए हैं, उनके पासपोर्ट जब्त कर लिए गए हैं। यदि वे आना भी चाहें, तो बिना पासपोर्ट के कैसे आ सकते हैं? वे लोग अपनी जान बचाने के लिए जंगल में मारे-मारे फिर रहे हैं। उन लोगों को खाने की कोई सुविधा नहीं है। वे लोग जंगली पशुओं के बीच में बिना खाने के, बिना पानी के अपनी जान बचाते फिर रहे हैं। अभी तक भी यहां पर उस बारे में कुछ नहीं हो रहा है। अध्यक्ष जी, आप से और इस सदन के सभी सदस्यों से मेरी प्रार्थना है कि यदि भारत का कोई नागरिक विदेश की धरती पर इस तरह से बंधक की हालत में है, तो हम सभी सदस्यों का फर्ज बनता है कि सरकार को मजबूर करें, ताकि वह इस विषय में कुछ काम करे और हमें स्टेटस दें। 1200 परिवार सरकार से उम्मीद लगाए बैठे हैं, इसलिए सरकार उनको आश्वासन दे। यहां पर आकर राज्य के मुख्य मंत्री भी गुहार लगा रहे हैं, फिर भी उनके प्रति सरकार कोई प्रतिक्रिया नहीं दिखा रही है। **...(व्यवधान)...**

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : आपका टाइम खत्म हो गया है। **...(व्यवधान)...** आपका टाइम खत्म हो गया है। **...(व्यवधान)...** बैठिए, बैठिए।

श्री पुरूषोत्तम खोडाभाई रूपाला : *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Shrimati Smriti Zubin Irani to associate. ...(*Interruptions*)... You may associate. The next speaker is Shri Kumar Deepak Das. ...(*Interruptions*)...

श्री अविनाश राया खन्ना (पंजाब) : सर, माननीय सदस्य ने जो विषय उठाया है, मैं उससे अपने को सम्बद्ध करता हूं। **...(व्यवधान)...** Sir, this is a serious matter. सरकार को **...(व्यवधान)...**

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : It would not go on record. ...(*Interruptions*)... बैठिए, बैठिए। **...(व्यवधान)...** Shri Kumar Deepak Das. ...(*Interruptions*)... आप लोग बैठिए। **...(व्यवधान)...**

---

* Not recorded.

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव शुक्ल) : माननीय सदस्य ने जो मुद्दा उठाया है, यह निश्चित रूप से बहुत महत्वपूर्ण मुद्दा है। अंगोला की घटना के लिए हम सभी चिंतित हैं। मैं विदेश मंत्री जी को सदन की भावना से तत्काल अवगत करवाता हूं।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : The Minister is very considerate. ...(*Interruptions*)... Please sit down. ...(*Interruptions*)...

श्री नरेश अग्रवाल (उत्तर प्रदेश) : मंत्री जी यहां आकर तत्काल जवाब दें। **...(व्यवधान)...**

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Shri Kumar Deepak Das. ...(*Interruptions*)... That is over. ...(*Interruptions*)... Nothing will go on recod. ...(*Interruptions*)... The next speaker has been called. ...(*Interruptions*)... आप लोग बैठिए। **...(व्यवधान)...**

श्री नरेश अग्रवाल : अध्यक्ष जी, यह तो गोल-मोल करने वाली चीज हो गई। **...(व्यवधान)...**

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : He has said whatever he could have said. ...(*Interruptions*)... ठीक है। **...(व्यवधान)...**

श्री नरेश अग्रवाल : सर, यह हिन्दुस्तान के 1200 आदमियों का मामला है। अब तक भारत सरकार ने कोई कार्यवाही नहीं की है। अगर सभी सदस्य चाहते हैं तो **...(व्यवधान)...**

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : He has said whatever he could have said.

श्री नरेश अग्रवाल : आप अभी बुलाइए।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : No. ...(*Interruptions*)... Mr. Agrawal, Government has taken note of it. He has said it. That is enough. ...(*Interruptions*)... बैठिए।

This is not discussion time. ...(*Interruptions*)... If you want a discussion, give another notice. ...(*Interruptions*)... This is Zero Hour. If you want a discussion, give another notice. ...(*Interruptions*)... आप बैठिए, अग्रवाल जी, यह जीरो ऑवर है, discussion के लिए दूसरा नोटिस दीजिए **...(व्यवधान)...** रूपाला जी बैठिए **...(व्यवधान)...** Not allowed. ...(*Interruptions*)... मैंने बोल दिया है **...(व्यवधान)...** Government has taken not of it. That is enough. ...(*Interruptions*)... Kumar Deepak Das. ...(*Interruptions*)... Nothing will go on record. ...(*Interruptions*)...

विनय कटियार : *

श्री पुरुषोत्तम खोडाभाई रूपाला : *

श्रीमती जया बच्चन : *

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन) : मैडम जया बच्चन जी, दूसरा नोटिस दीजिए **...(व्यवधान)...** बैठिए; Let the Minister say. ...(*Interruptions*)... आप बैठिए **...(व्यवधान)...** मैंने बोल दिया है **...(व्यवधान)...**

* Not recorded.

श्री राजीव शुक्ल : उपसभाध्यक्ष जी, हमारे साथ प्रवासी भारतीय कार्य मंत्री श्री वायालार रवि जी हैं, मैं उनसे अनुरोध करूंगा कि वे इसका जवाब दें।

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) : Sir, two days ago, I have seen a report on the statement of the Chief Minister of Gujarat, Shri Narendra Modi, regarding some forty Indians in Angola facing problems. He has written a letter to the Minister of External Affairs or somebody else; not to me. As soon as I saw this, we immediately sent a letter to the Ambassador in Angola to get a detailed report. I could not go to office and find out whether that report has come or not. We are in touch with the Ambassador. We will take all necessary steps to give all possible assistance to them. Earlier also, we have brought people back by paying money from our own funds. So, I can tell the hon. Members that as soon as 1 get the report, we will take all the steps to bring them back to India.

श्री नरेश अग्रवाल : उपसभाध्यक्ष जी, प्वाइंट ऑफ ऑर्डर है।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Under what rule? You have to tell the rule.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh) : Sir, I am really amazed at the way we are functioning. There was a report in the papers today that there were 13 Indians who have died in a plane crash. ...(*Interruptions*)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : It is not a point of order. ...(*Interruptions*)... I have to go by rules. ...(*Interruptions*)...

SHRIMATI JAYA BACHCHAN : There is a new report about people in Angola who are ...(*Interruptions*)... यह आज से नहीं, कितने दिनों से आ रहा है, आज मुद्दा उठाया तो मंत्री जी बोल रहे हैं **...(व्यवधान)...**

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : You can give notice. ...(*Interruptions*)... Hon. Member can give a notice. You can give a notice if you want a discussion. ...(*Interruptions*)...

SHRI NARESH AGRAWAL : Sir, if we give a notice, will you accept it? ...(*Interruptions*)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : No. It will be considered. ...(*Interruptions*)... Notice will be considered. ...(*Interruptions*)...

SHRIMATI JAYA BACHCHAN : So, we are at your mercy, Sir. ...(*Interruptions*)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Not at mercy ...(*Interruptions*)... You have every right. ...(*Interruptions*)...

SHRIMATI JAYA BACHCHAN : Of course ...(*Interruptions*)... Of course, Sir. ...(*Interruptions*)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : Please understand the rule. In Zero Hour, if you had given the notice in advance to the Chairman, Chairman would have considered it and allowed it. Thus, ten notices were allowed. During the Zero Hour, to react or not to react, it is up to the Government. Here, the Minister was very kind enough to come and reply. So, that is over. You cannot raise it again. That is what I am saying. Still, if you want a discussion, I advise you to give a notice. Hon. Chairman will consider it. The rule is same for everybody. Madam, please understand it. I have a lot of consideration for you. But what can I do? The rule is same for everybody. ...(*Interruptions*)... Agrawalji, please ...(*Interruptions*)...

श्री नरेश अग्रवाल : उपसभाध्यक्ष जी, डेमोक्रेसी में * मत कीजिए। सदन में अगर कोई जीरो ऑवर में विषय रखना चाहे और आप रखने नहीं दें तो यह * है।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) : * is expunged. ...(*Interruptions*)... That word is expunged. आप discussion के लिए नोटिस दीजिए।

Frequent tremors in North-Eastern Region of the country

SHRI KUMAR DEEPAK DAS (Assam) : Sir, this is a very serious issue regarding saving the North-Eastern Region from quakes' devastation.

Sir, on 11th May evening, the 5.4 magnitude strong tremors rocked Assam and some other parts of the North-East whose epicentre was in Nagaon district. It was a reminder of the vulnerability of the North-Eastern Region to tectonic shift. The North-Eastern Region is seismically most active, as it is located in Zone-V.

During the last hundred years, the North-Eastern Region has experienced 210 tremors between 5 and 5.9 magnitude, 128 tremors between 6 and 6.9 magnitude, 15 tremors between 7 and 7.9 magnitude, and 4 tremors between 8 and 8.5 magnitude. So, one can understand how vulnerable we are to earthquakes.

Recently, we had the worst experience of disaster management in Assam. The force deputed by the Disaster Management Authority took 27 hours to reach Dhubri from Jorhat, where 300 people died in recent ferry accident. We mourned the death of the people who died in this accident in this House. In Madertari, 300 people have died and the force has rescued only 80 people. Then, just imagine what will happen if an earthquake of major magnitude rocks Assam. This is the scenario of preparedness in our Region.

Sir, after the latest Sikkim devastation, it has become urgent to take more steps to invest our energies and also to bring expertise from professionals from outside in disaster management.

---

* Expunged as ordered by the Chair.